

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/77/CHE/2024
NAME OF THE PETITIONER(S) : Surasha Group of Companies
NAME OF THE RESPONDENTS : ETA Engineering Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Ms. Monica Chopda for the Petitioner.

Ld. Counsel Ms. Sowmya for the Respondent.

Ld. Counsel for the Respondent seeks more time to file Reply.

Time granted. Reply / Counter be filed within two weeks from today.

Rejoinder if any be filed within a week there after.

Physical copy of the petition be filed within two days from today.

List the petition for hearing on **08.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)